

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**RA No.33/2017
in
OA No.4061/2016**

New Delhi, this the 22nd day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Anamika Rathi
Aged about 31 years
Auditor (latter on promoted for the post of
Sr. Auditor vide order dated 22.04.2016)
D/o Late Shri Shyam Singh Rathi
R/o house No.212/A
Munirka Village, Bada Ganganath Market
New Delhi – 110 067. Applicant
(By Advocate:Shri R.K.Shukla)

VERSUS

1. The Hon'ble Director General
Director General of Audit, Post &
Telecommunications
Sham Nath Marg
(Near Old Secretariat)
Delhi – 110 054.
2. Shri Kamlesh Kumar
Senior Audit Officer, Audit of P&T
Sham Nath Marg
(Near Old Secretariat)
Delhi – 110 054. Respondents.

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard the learned counsel for the Review Applicant.

2. Since the O.A. was disposed of with the observations as mentioned in the order dated 09.12.2016, as prayed by the applicant only, we do not find any merits in the RA and accordingly, the same is dismissed.

**(P.K.Basu)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

